

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE BENCH, CHENNAI
IN

ORIGINAL APPLICATION No. 246 OF 2020 (SZ)

IN THE MATTER OF:

National Green Tribunal Southern Zone

...Applicant(s)

Versus

- 1) The Secretary to Govt. of Tamil Nadu,
Department of Environment,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 2) The Principal Secretary to Govt.,
Public Works Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 3) The Additional Chief Secretary to Govt. of Tamil Nadu
Revenue and Disaster Management Department,
Govt. Secretariat, Fort St. George,
Chennai, Tamil Nadu – 600 009.
- 4) PCCF (Head of Forest Force) Department of Forests
Panagal Maligai, Saidapet Chennai – 600 015.
- 5) The Chairman Tamil Nadu Pollution Control Board,
No. 76, Anna Salai, Guindy,
Chennai, Tamil Nadu – 600 032.
- 6) Tamil Nadu State Wetlands Authority,
Rep. by Member Secretary,
Panagal Maligai, Saidapet, Chennai – 600 015.
- 7) The District Collector,
Kancheepuram District,
First Floor, Collectorate, Kancheepuram – 631 501.

8) District Forest Officer, Chengalpet Division,
5/9, Varadharaja Farms,
Vandavasi Road, Kancheepuram – 603 501.

9) The Commissioner, Kanchipuram Special Grade Municipality,
Annai Indira Gandhi Salai,
Kanchipuram- 631 502.

....Respondent(s)

Report filed by the 7th Respondent, The District Collector,
Kancheepuram

I, Dr. M. Aarthi, I.A.S., D/o Thiru.Manickavasagam, Hindu, aged about 36 years, now working as District Collector, Kancheepuram District residing at the Collector's Bungalow, Vandavasi road, Kancheepuram do hereby solemnly affirm and sincerely state as follows :-

2) I am the 7th respondent herein, as such, I am well acquainted with the facts and circumstance of the case from the available records and I am filing this Report as below.

3) *Brief History of Lakes:-* Both the Nathapettai Lake and Vaiyavur lake comes under the control of The Public Works Department, Water Resources Department and it is informed that the water spread area of Nathapettai Tank is 180 Ha in Survey No. 484 of Nathapettai Village, Kancheepuram, Taluk and District and Vaiyavur Tank is 79.40 Ha in Survey No. 239 of Vaiyavur Village, Kancheepuram Taluk and District both the lakes are manmade. Nathapettai Lake is passing to the Vaiyavur Lake and subsequently drains into other chain of lakes. There are no standing trees inside the lake to support nesting of water birds but some of the trees

present at the periphery of both the lakes are useful for perching. Mainly, the aquatic birds are visiting the lake for feeding. The following species of birds visit both the lakes are Painted Stork ,Grey Heron ,Grey Pelican, White Ibis, Pond Heron, Purple Swamp Hen ,Coot ,White Breasted Water Hen ,Open Billed Stork, Spot Bill Duck, Pheasant – Tailed, Little Egret, Little Cormorant, Black Winged Stilt.

4) It is submitted that the sewerage scheme in Kancheepuram Corporation has been in operation since 1975. In the above project, a sewage treatment plant (WSP method) with a capacity of 14.71 MLD has been implemented in Nathapettai area. On 25.10.2011, Sevilimedu, Thenambakkam, Orikkai and Nathapettai village panchayat were merged with this municipality and currently out of 51 wards, only 40 wards have a underground drainage system, the remaining 11 wards need to implement the underground drainage and for changing the methodology for the treatment of the sewerage.

5) It is respectfully submitted the another project for changing the methodology for the treatment of the sewage by adopting SBR method (Sequence Batch Reactor). This project at a cost of Rs.40.00 crores is proposed to give an immediate solution to the sewage that is received at the STP. Proposals were forwarded through the District Collector, Kancheepuram on 29.07.2021 to the Director of Municipal Administration for approval from the government.

6) Further it is submitted that the work of establishing monitor of treated water by Online Continuous Effluent Monitoring Systems from the existing sewerage treatment plant at an estimate cost of Rs.41.72 Lakhs under the scheme of CGF

2021-22. The Tamil Nadu Pollution Control Board and The Central Pollution Control Board to measure the amount of BOD, COD, TSS & PH Value in the wastewater from the sewage treatment plant. The work will be completed on or before November 2022.

7) It is submitted that the Manjal Neer Channel starts from Putheri near the corporation boundary and travels through the town for a length of about 5.80 km and reaches Nathapettai Lake. During the rainy season, the rainwater from all parts of the city reaches Nattapettai Lake through the said canal. About 450 people in the said canal are polluting the Manjal Neer Channel. The stopping of discharge of the sewage outlets by plugging the same and insisting upon the households to create septic tank facilities are being carried out on day to day basis. A private consultant has been appointed for preparation of Detailed Project Report within one month.

8) Further it is respectfully submitted that In Tamil Nadu Legislative Assembly, the Municipal Administration and Water Supply Department Announcement in the year of 2022-23 that steps will be taken to implement the underground sewerage system in left out area in the corporation. Based on that the Directorate of Municipal Administration, has been informed to prepare and submit a detailed project report for implementation of UGSS system and treatment plant. As stated above a private consultant has been appointed for preparation of Detailed Project Report and submitted within a month.

9) It is humbly prayed that this Hon'ble National Green Tribunal Southern Zone at Chennai may be pleased to take this report on record and pass such further

or other Orders as this Hon'ble National Green Tribunal may deem fit and proper in the facts and Circumstances of this Case and thus render Justice.

Dated.29.07.2022


District Collector,
Kancheepuram.

Verification

I, Dr M Aarthi I.A.S., Seventh respondent herein do hereby verified the contents of this Report and they are true to my personal knowledge based on the records and I have not suppressed any facts.

Signature:

Official stamp:


**DISTRICT COLLECTOR
KANCHEERURAM DISTRICT**